

**COURT - I****IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)****IA No. 753 of 2016 in  
DFR No. 3719 of 2016****Dated: 10<sup>th</sup> January, 2017****Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member****In the matter of :****M.P. Power Management Co. Ltd. ...Appellant(s)****Vs.****M/s Jaiprakash Power Ventures Ltd. & Ors. ...Respondent(s)****Counsel for Appellant(s) : Mr. Ravin Dubey  
Mr. Purushandra Kaurav (Rep.)****ORDER****IA No. 753 of 2016  
*(Appl. for condonation of delay)***

Issue notice to the Respondents returnable on 02.02.2017. Dasti, in addition, is permitted.

List the matter on **02.02.2017.**

**(I. J. Kapoor)  
Technical Member**

ts/sh

**(Justice Ranjana P. Desai)  
Chairperson**